

# HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

## Gender Sensitization & Internal Complaints Committee

### ANNUAL REPORT-2025

The Punjab and Haryana High Court has constituted Gender Sensitization & Internal Complaints Committee, for Gender Sensitization and redressal of grievances against sexual harassment in precincts of this Court in terms of **The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013**. Besides addressing any incident of sexual harassment, the committee is continuously on its path to safeguard the constitutional and legal rights of women in the High Court precincts.

The Committee has taken various initiatives since its inception in the year 2014 for gender awareness and sensitization in the society regarding rights of women at workplace. The Committee believes that introducing Gender Sensitization and legal awareness is sine qua non to inculcate the values of equality essential for creating a healthy and safe environment which ensures maximum output and efficiency while ensuring an atmosphere which is conducive for wholesome growth/development of all.

The present Composition of the Gender Sensitization and Internal Complaints Committee of this Court is as follows:-

1. Hon'ble Mrs. Justice Alka Sarin, (Chairperson).
2. Hon'ble Ms. Justice Nidhi Gupta
3. Hon'ble Mr. Justice Sanjay Vashisth
4. Hon'ble Ms. Justice Shalini Singh Nagpal
5. Registrar (Vigilance), Punjab and Haryana High Court.
6. Mr. R.S Cheema, Senior Advocate
7. Ms. Alka Chatrath, Advocate
8. Joint Secretary, High Court Bar Association.
9. Prof. Madhurima Verma, Department of USOL, Panjab University, Chandigarh.
10. Ms. Meenu, Joint Registrar (Exclusive), Punjab and Haryana High Court (Member Secretary).
11. Ms. Ritu Gupta, Reader

During the year 2025, one complaint relating to gender issue was received.

In order to protect the dignity and to provide decent and comfortable atmosphere for all in the court complexes, the matter regarding installation of Sanitary Napkin Vending Machines, Creches for the kids of Employees and Advocates and separate ladies washrooms with complete facilities for female employees, Advocates and Litigants, in all the Districts of State(s) of Punjab and Haryana and U.T Chandigarh has been taken up and action taken reports are received, which show that the work is in process in various District Courts of Punjab and Haryana.

Like previous years, this year also 550 Table Calendars-2026 on behalf of Gender Sensitization and Internal Complaints Committee were got published and distributed amongst Hon'ble Judges in Supreme Court, Hon'ble Judges of this High Court, all the Hon'ble High Courts, all the District and Sessions Judges in the State(s) of Punjab and Haryana and U.T., Chandigarh and all members of the Hon'ble Gender Sensitization and Internal Complaints Committee.

Last but not the least, the Gender Sensitization and Internal Complaints Committee is hopeful that programmes for gender sensitization, organized from time to time shall be successful in cracking gender stereotypes, promote objective and rational thinking in this regard and help every one to collectively move towards society, which is free from gender bias.



**(Alka Sarin)**  
**Judge, Chairperson, GSICC.**  
**Punjab and Haryana High Court,**  
**Chandigarh**